NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH** CHENNAL

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CA/217/CAA/2017

NAME OF THE PETITIONER(S) : STANES AGENCIES LTD

NAME OF THE RESPONDENT(S)

: T STANES AND COMPANY LTD

UNDER SECTION

: 230

Name (in Capital) 1. AR. RAMANATHAN Come in Applicat \$30

Represented by

ORDER

Counsel for the applicant present and made his submissions. Order is reserved.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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